

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No136
C.P.(CAA)/48(AHM)2021
in
C.A.(CAA)/46(AHM)2021

Order under Section 230-232 Co. Act, 2013

IN THE MATTER OF:

Innovative Healing Systems(Gujarat) Pvt Ltd
Innovative Healing Systems(India) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time as the Hon'ble Member (J) is holding another Bench in post lunch session.

Re-Notify on 05.04.2022.

-Sd-

SATYENDER KUMAR TYAGI
(COURT OFFICER)